

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
WEST ZONAL BENCH AT AHMEDABAD**

REGIONAL BENCH – COURT NO. 01

Service Tax Appeal No. 220 of 2010

[Arising Out Of OIO-STC/25/COMMR/AHD/2009 Dated- 25/01/2010 Passed By
Commissioner of Service Tax-SERVICE TAX – AHMEDABAD)

Aqua Master Clean

404, Parna Kunj Apartment,
In Lane Of Balam Dairy, Nr, Ambawadi Circle,
Ambawadi, AHMEDABAD, GUJARAT

.....Appellant

VERSUS

C.S.T.-Service Tax - Ahmedabad

7 Th Floor, Central Excise Bhawan, Nr. Polytechnic
Central Excise Bhavan, Ambawadi,
Ahmedabad, Gujarat-380015

.....Respondent

APPEARANCE:

Shri Jigar Shah, Proxy Advocate for the Appellant
Shri. Sanjay Kumar Superintendent (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. SOMESH ARORA
HON'BLE MEMBER (TECHNICAL), MR. C.L. MAHAR**

FINAL ORDER NO. 10759/2024

DATE OF HEARING:01.04.2024

DATE OF DECISION:01.04.2024

SOMESH ARORA

As per SVLDR-4 certificate has been issued in the matter on the basis
of declaration filed, the party seeks to withdraw the appeal.

2. Learned AR has no objection.
3. Appeal is dismissed as withdrawn.

(Dictated and pronounced in the open Court)

**(SOMESH ARORA)
MEMBER (JUDICIAL)**

**(C.L. MAHAR)
MEMBER (TECHNICAL)**